# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION No. 818 ANSWERED ON 4<sup>th</sup> DECEMBER, 2025

**Delay in Financial Sanction for NH-183 Development Works** 

### 818. SHRI KODIKUNNIL SURESH:

# Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

# be pleased to state:

- (a) whether the Government is aware that the financial sanction for the development works of National Highway-183 Kollam– Chengannur stretch in Kerala has been pending for an extended period despite technical approvals;
- (b) if so, the reasons for the delay in issuing financial sanction for National Highway-183 and the deficiencies or clarifications sought from the State Government, the National Highways Authority of India (NHAI) or the Project Implementation Unit (PIU);
- (c) the present status of the proposal for financial sanction including the stage of scrutiny, inter-departmental processing, land acquisition progress, Detailed Project Report (DPR) updates and cost estimates;
- (d) whether the Government has fixed a timeline for the final approval and release of financial sanction, if so, the details thereof; and
- (e) whether the Government proposes to expedite the financial sanction considering the heavy traffic load, road safety issues and the long-standing demand from the public for early execution of National Highway-183, if so, the details thereof?

#### ANSWER

# THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

# (SHRI NITIN JAIRAM GADKARI)

(a) to (e) NH-183 from Kollam to Kumily (Kerala-Tamil Nadu border) in the State of Kerala has a length of about 215 km. The alignment proposal for the Kollam-Anjilimoodu stretch of the Kollam-Chengannur section of NH-183 was earlier approved on 06.09.2022 for the section from Kollam to Bharanikavu, and on 04.08.2022 for the section from Bharanikavu to Anjilimoodu for a total length of 62.1 km. This stretch was initially planned for development as a 2-lane carriageway with paved shoulders, however, based on current traffic, it is decided on 04.02.2025, to develop it as a 4-lane highway. Further, the Detailed Project Report (DPR) submitted for Kollam to Anjilimoodu is being examined for acquisition in view of high cost of land along with residential structures in highly congested stretches and its impact.

For the remaining length from Anjilimoodu to Kumily (Kerala– Tamil Nadu border), process for preparation of DPR has been taken up.

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